



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No. 3527/2021
SWP No. 207/2011**

This the 7th day of September, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman

Altaf Jan, (Age 48 years),
S/o: Kh. Gh. Mohammad Jan,
R/o: Habbak Crossing, Srinagar.

(None) ...Applicant

Versus

1. State of Jammu & Kashmir through,
Commissioner/Secretary to Govt.,
Public Works (R&B) Department,
Civil Secretariat, Jammu/Srinagar.
2. Chief Engineer,
Public Works (R&B) Department,
Kashmir.
3. Superintending Engineer,
R&B Circle,
Srinagar.
4. Superintending Engineer,
Circular Road Project,
Srinagar.
5. Executive Engineer,
City Roads Division,
Srinagar.
6. Executive Engineer,
R&B (Electric Division),
Kashmir.

...Respondents
(By Advocate: Shri Rajesh Thappa)

**ORDER (ORAL)****Hon'ble Ms. Manjula Das, Chairman**

Learned counsel for the parties submit that the TA has become infructuous. Accordingly, the same is dismissed as having become infructuous.

There shall be no order as to costs.

**(Manjula Das)
Chairman**

September 7, 2021

Sunil/rk/dd